

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE
LOK SABHA
UNSTARRED QUESTION NO. 2249
ANSWERED ON 14TH MARCH, 2023

REGULATION IN USE OF PESTICIDES

2249. SHRI N. K. PREMACHANDRAN

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:-

- (a) Whether the Government proposes to regulate the use of pesticides in vegetables and fruits, and if so, the details thereof;
- (b) Whether the Government has banned any pesticides during the last seven years and if so, the details thereof;
- (c) Whether the Government has conducted any enquiry regarding the use of banned pesticides in country and if so, the details thereof and the action taken thereon;
- (d) Whether the Government has conducted study regarding the health hazards due to the excess use of pesticides and if so, the details thereof;
- (e) Whether the Government proposes to regulate and control the use of the pesticides considering the health hazards; and if so, the details thereof; and
- (f) Whether the Government proposes to initiate action to prevent water, air and soil pollution due to the excessive use of fertilizers and, if so, the details thereof?

ANSWER

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): The manufacture, import, storage, sale, distribution, use, etc of pesticides are regulated by the Insecticides Act, 1968 and the Insecticides Rules, 1971 made thereunder. The Registration Committee (RC) constituted under section (5) of the Insecticides Act, 1968 registers the pesticides for their use in agriculture (including fruits and vegetables) and for non-agriculture purposes also after evaluating their safety and efficacy.

Further, the Government of India, from time to time keeps reviewing the continued use or otherwise of those pesticides which are banned or severely restricted in other countries of the world due to their toxic concerns or have been reported to pose harm to human health or environment in our country or other countries of the world. These reviews are undertaken by constituting special committees or through the RC.

Based on the recommendations of Expert committee, the Ministry of Agriculture and Farmers Welfare in last seven years, has prohibited 17 pesticides for import, manufacture or sale in the country. The detail of pesticides prohibited during the last seven years is attached at **Annexure-I**.

(c) to (e): Pesticides are toxic substances which are registered for use in the country by the Registration Committee only after satisfying itself about their efficacy and safety to human health, animal and environment. The Pesticide do not pose any adverse effect on human beings, animals and the environment if they are used as per the label and leaflet approved by the Registration Committee. Central and State Governments through their field agencies ensure that farmers are provided right knowledge/information about the pesticides approved by the RC and their uses as per recommended doses given in label & leaflet. Further, with the objective of educating, orienting and training of farming community about the judicious use of pesticides and use as per the prescriptions given in the label and leaflets, Ministry of Agriculture and Farmers Welfare is propagating the Integrated Pest Management approach through its 36 Central Integrated Pest Management Centers located in 28 States and 2 UTs by imparting training to farmers through Farmer Field Schools and HRD programs to encourage farmers for judicious use of pesticides.

(f): Soil Health & Fertility programme in RKVY scheme is being implemented to promote soil test based Integrated Nutrient Management (INM) through conjunctive use of chemical fertilizers, organic fertilizers and bio-fertilizers. Promotion of INM is expected to reduce consumption of chemical fertilizers and increase use of organic sources of plant nutrients, which in turn improve the soil fertility as well nutrient use efficiency.

**LIST OF PESTICIDES WHICH ARE PROHIBITED IN LAST SEVEN YEARS
(2015 to 2022)**

S.No	Name of Pesticide	Year of Banning
1	Alachlor	2018
2	Benomyl	2018
3	Carbaryl	2018
4	Diazinon	2018
5	Dichlorovos	2018
6	Fenarimol	2018
7	Fenthion	2018
8	Linuron	2018
9	Methoxy Ethyl Mercury Chloride (MEMC)	2018
10	Methyl Parathion	2018
11	Phorate	2018
12	Phosphamidon	2018
13	Sodium Cyanide	2018
14	Thiometon	2018
15	Triazophos	2018
16	Tridemorph	2018
17	Trichlorfon	2018
